

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/3491/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the th 25 May, 2022.

Sub: **Restricted holiday with station leave permission.**

Ref:- MACT(B)/960 dated 24.05.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 30.05.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 27.05.2022 till the morning of 31.05.2022**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the in-charge District and Sessions Judge, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/3492-93/ dated , 25-05-2022

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pala